

**Government of India**  
**Ministry of Drinking Water and Sanitation**

LOK SABHA  
UNSTARRED QUESTION NO.950  
TO BE ANSWERED ON **08-02-2018**

**Review of SBM**

**950. SHRI PRATHAP SIMHA:  
KUMARI SHOBHA KARANDLAJE:  
SHRI ANOOP MISHRA:**

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) the details regarding construction and use of toilets during each of the last three years and the current year, State/UT wise;
- (b) whether the Ministry has reviewed the Swachh Bharat Mission (Gramin) (SBM-G) with a particular focus on Information, Education and Communication (IEC) efforts underway in the States and if so, the details thereof;
- (c) the number of villages, districts and States/UTs declared Open Defecation Free (ODF) and the rural sanitation coverage as on 31/12/2017 under SBM;
- (d) whether the Government proposes to focus on behaviour change communication, delivered through a mixture of targeted inter-personal communication and mass communication and if so, the details thereof;
- (e) the steps taken on innovative toilet technologies development by entrepreneurs in the sanitation sector that can help scale up the design and production of toilets and help design toilets that are easier for use by senior citizens and the differently-abled persons;
- (f) whether young professionals are deployed as Zila Swachh Bharat Preraksin in Districts as valuable resource persons and if so, the details thereof; and
- (g) the measures taken to achieve the targets of ODF India by 2019?

**ANSWER**

**MINISTER OF STATE FOR MINISTRY OF DRINKING WATER & SANITATION  
(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

- (a) State/UT-wise number of Individual household latrines (IHHLs) constructed during last 3 years and current year under Swachh Bharat Mission [SBM(G)] as per the information on the Integrated Management Information System (IMIS) of SBM(G) is at Annexure-I. As per Swachh Survekshan Gramin 2017 undertaken in 2017 by Quality Council of India, 91.29% toilets are being used. State/UT-wise details in this regard is at Annexure-II.
- (b) Ministry of Drinking Water & Sanitation has been regularly reviewing States focus on IEC. In order to help the States on IEC activities, the Ministry has also issued guidelines suggesting activities to be taken up under IEC. The Ministry regularly monitors the progress of the programme including IEC through a series of meetings/video conferences/workshops

organised with the States, also taking into account the progress reported by the States on the IMIS.

(c) As reported on the IMIS, as on 31.12.2017, 302445 villages, 284 districts and 9 States/UTs were declared Open Defecation Free (ODF). Rural sanitation coverage as on 31.12.2017 was 75.43%.

(d) As per the existing programme of SBM(G) there is already a focus on behaviour change. Communication with emphasis on interpersonal communication and guidelines have been issued in this regard.

(e) The technology aspect is also being given top priority and an expert committee under Dr.R.A. Mashelkar has been constituted to examine new innovative toilet technologies; and exhibitions/ consultations are organized to spread awareness about these technologies amongst the States and other stakeholders.

(f) In an effort to help strengthen the capacities at the districts and provide them technical and management support, the Ministry of Drinking Water and Sanitation in partnership with the Tata Trusts have engaged ZilaSwachh Bharat Preraks (ZSBPs). The role of these young ZSBPs have been to support the district officials to implement SBM-G by coordinating the various SBM-G related activities.

(g) Under SBM (G), the following measures have been taken to achieve the targets of ODF India by 2019:-

- Focus on collective behavior change of community entails triggering the entire village. As Sanitation is a state subject, the States are free to choose the approach best suited to them. Focus is also on complete coverage through declaration of open defecation free (ODF) villages, rather than only on construction of individual toilets.
- The programme provides flexibility to the States in the implementation in view of vast socio-economic-cultural diversity of India with promotion to innovations.
- Media campaigns rolled out centrally by the Ministry, make people aware about issues arising out of open defecation. The two such campaigns featuring social icons, Shri Amitabh Bacchan and Ms. Anushka Sharma urge people to defecate in closed toilets and are aptly titled as “Darwaza Band toh BeemariBand”. Doordarshan has also produced and telecast episodes on “Har Kadam Swachhata Ki Ore” on behalf of the Ministry.
- A greater emphasis is given on capacity building, especially in community approaches and programme management. The various initiatives are being taken to reach out to all the stakeholders. The Ministry has empaneled a number of organizations called Key Resource Centres (KRCs) for capacity building of the programme implementing agencies and the field functionaries in the States. As key officials, the District Collectors have been roped in the programme to provide leadership at the grassroots level.
- The programme is being run as a *janandolan* with cooperation of all sections of the society including the NGOs, Corporates, youth etc. The Panchayats are being actively involved.
- Innovations in technology is being promoted at the national and State levels. There is a national committee under the chairmanship of Dr. R.A.Mashelkar that examines all new technologies from the point of view of safety and feasibility.
- Monitoring and Evaluation has also been strengthened. The IMIS has data up to household level, with provision to capture geo-tagged photographs of toilets.

**Annexure-1**

**Statement referred in part (a) of the reply to Lok Sabha Un-Starred Question No.950  
due for reply on 08-02-2018**

**State/UT-wise Individual household latrines(IHHLs) constructed during last three years and  
current year as on 06-02-2018 as per IMIS**

| S.N. | State/UT           | 2014-15        | 2015-16         | 2016-17         | 2017-18 (Upto<br>06-02-2018) |
|------|--------------------|----------------|-----------------|-----------------|------------------------------|
| 1    | A & N ISLANDS      |                |                 | 979             | 15989                        |
| 2    | ANDHRA PRADESH     | 213867         | 354996          | 788496          | 1428373                      |
| 3    | ARUNACHAL PRADESH  | 12902          | 19439           | 42552           | 41460                        |
| 4    | ASSAM              | 148237         | 465545          | 1054882         | 562972                       |
| 5    | BIHAR              | 165457         | 427038          | 872331          | 1792494                      |
| 6    | CHHATTISGARH       | 39128          | 357107          | 1464977         | 923459                       |
| 7    | D & N HAVELI       | 0              |                 | 0               | 17907                        |
| 8    | DAMAN & DIU        |                |                 | 0               | 1600                         |
| 9    | GOA                | 0              | 28637           | 0               | 0                            |
| 10   | GUJARAT            | 335762         | 922728          | 1559806         | 428648                       |
| 11   | HARYANA            | 107765         | 132661          | 126162          | 319777                       |
| 12   | HIMACHAL PRADESH   | 54265          | 66632           | 80521           | 10                           |
| 13   | JAMMU & KASHMIR    | 8496           | 64665           | 83455           | 223574                       |
| 14   | JHARKHAND          | 98512          | 315130          | 832239          | 822606                       |
| 15   | KARNATAKA          | 791687         | 533011          | 720075          | 1260119                      |
| 16   | KERALA             | 34101          | 11752           | 195090          | 0                            |
| 17   | MADHYA PRADESH     | 521739         | 1022566         | 1860073         | 2067101                      |
| 18   | MAHARASHTRA        | 500897         | 889170          | 1917675         | 1950244                      |
| 19   | MANIPUR            | 27860          | 47636           | 41423           | 34263                        |
| 20   | MEGHALAYA          | 42002          | 44129           | 45973           | 87138                        |
| 21   | MIZORAM            | 534            | 6026            | 2872            | 13759                        |
| 22   | NAGALAND           | 0              | 22617           | 38112           | 14869                        |
| 23   | ODISHA             | 130925         | 1329832         | 1263960         | 449256                       |
| 24   | PUDUCHERRY         | 0              | 0               | 2430            | 4433                         |
| 25   | PUNJAB             | 9887           | 71543           | 106626          | 56904                        |
| 26   | RAJASTHAN          | 653306         | 2164590         | 2721433         | 1969867                      |
| 27   | SIKKIM             | 3562           | 3707            | 0               | 0                            |
| 28   | TAMIL NADU         | 378162         | 948287          | 1139701         | 1637195                      |
| 29   | TELANGANA          | 130725         | 240168          | 520092          | 1305202                      |
| 30   | TRIPURA            | 24869          | 61173           | 43829           | 27222                        |
| 31   | UTTAR PRADESH      | 515427         | 694487          | 1740917         | 3164757                      |
| 32   | UTTARAKHAND        | 57833          | 64030           | 335264          | 42962                        |
| 33   | WEST BENGAL        | 847080         | 1432065         | 2322394         | 912245                       |
|      | <b>GRAND TOTAL</b> | <b>5854987</b> | <b>12741367</b> | <b>21924339</b> | <b>21576405</b>              |

## Annexure-2

**Statement referred in part (a) of the reply to Lok Sabha Un-Starred Question No.950  
due for reply on 08-02-2018**

**State/UT-wise, % Toilets usage as per SwachhSurvekshan2017**

| S.N. | State/UT Name      | Toilet usage |
|------|--------------------|--------------|
| 1    | A & N ISLANDS      | 97.0         |
| 2    | ANDHRA PRADESH     | 93.0         |
| 3    | ARUNACHAL PRADESH  | 98.0         |
| 4    | ASSAM              | 92.0         |
| 5    | BIHAR              | 87.0         |
| 6    | CHHATTISGARH       | 87.0         |
| 7    | D & N HAVELI       | 69.0         |
| 8    | GOA                | 96.0         |
| 9    | GUJARAT            | 91.0         |
| 10   | HARYANA            | 100.0        |
| 11   | HIMACHAL PRADESH   | 100.0        |
| 12   | JAMMU & KASHMIR    | 94.0         |
| 13   | JHARKHAND          | 65.0         |
| 14   | KARNATAKA          | 95.0         |
| 15   | KERALA             | 99.0         |
| 16   | MADHYA PRADESH     | 87.0         |
| 17   | MAHARASHTRA        | 96.0         |
| 18   | MANIPUR            | 100.0        |
| 19   | MEGHALAYA          | 98.0         |
| 20   | MIZORAM            | 90.0         |
| 21   | NAGALAND           | 100.0        |
| 22   | ODISHA             | 80.0         |
| 23   | PUDUCHERRY         | 91.0         |
| 24   | PUNJAB             | 98.0         |
| 25   | RAJASTHAN          | 89.0         |
| 26   | SIKKIM             | 99.0         |
| 27   | TAMIL NADU         | 92.0         |
| 28   | TELANGANA          | 96.0         |
| 29   | TRIPURA            | 100.0        |
| 30   | UTTAR PRADESH      | 87.0         |
| 31   | UTTARAKHAND        | 99.0         |
| 32   | WEST BENGAL        | 94.0         |
|      | <b>GRAND TOTAL</b> | <b>91.3</b>  |